

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. I.A. 3540/2024

In

C.P. (IB)/ 581(MB)2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Pawankumar Agarwal

V/s

A&A Shelter Pvt Ltd

**Appearance**

For Applicant:

For Respondent :

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **15 July 2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Saharukh--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)